

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JULY-2019

DATE OF HEARING 08.07.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	651369/24	Opp. No. AMD-197901	Tradesafe, Jamnagar / M/s. New Kutch Kala, Kutch V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Kachhh Kala, Kachchh	11.00 a.m.
2	993829/30	Opp. No. AMD-246214	Y. J. Trivedi & Co., Ahmedabad / /nathabhai HArribhai Patel, Unjha V/s The Apex Company, Delhi / Chaturbhuj Verk Wala, Delhi	11.00 a.m.
3	928909/30	Rect. No. AMD-258983	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Induben Khakharawala & Co., Ahmedabad V/s M/s. H. K. Acharya & Company, Ahmedabad / M/s. Daxaben Rasilkhal Halvawala, Ahmedabad	11.00 a.m.
4	542745/24	Opp. No. AMD-51238	M/s. Jasani & Company, Rajkot / M/s. Mahavir Agarbatti Works, Jamnagar V/s M/s. Ram Prakash Kumar & Co., Bombay / M/s. The New India Textiles, Bombay	11.00 a.m.
5	611158/30	Rect. No. AMD-262355	K. C. Patel & Co., Ahmedabad / Dinesh Kumar Valjibhai Patel, Rajkot V/s	11.00 a.m.

			Jasani & Company, Rajkot / Kumeshkumar Chandulal, Rajkot	
6	982495/12	Opp. No. AMD-168151	Arjun T. Bhagat & Co., Mumbai / Jai Shri Sales Private Limited, Jaipur V/s Remfry & Sagar, Gurgaon	11.00 a.m.
7	982495/12	Opp. No. AMD-168041	Arjun T. Bhagat & Co., Mumbai / Jai Shri Sales Private Limited, Jaipur V/s K & S Partners, New Delhi / Jai Parabolic Springs Ltd., New Delhi	11.00 a.m.
8	623696/03	Opp. No. AMD-206259	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Limited, Vatva V/s Anand & Anand, New Delhi / Hindustan Lever Limited, Bombay	11.00 a.m.
9	546297/29	Opp. No. AMD-51011	R. R. Shah & Co., Ahmedabad / Sardar Vallvbhbhai Patel, Sabarkantha V/s Delhi Registration Service, Delhi / Kirorimal Kashiram Marketing & Agencies Pvt. Ltd., Madras	11.00 a.m.
10	535955/05	Opp. No. AMD-1069	M/s. M. P. Mirchandani & Co., Mumbai / M/s. Ajanta Tran Sistor Clock Mfg. Co., Morbi V/s Mr. Manoj G. Menda, Mumbai / M/s. Ajanta Pharma Limited, Bombay	11.00 a.m.
11	799012/11	Opp. No. AMD-105891	Chandrakant M. Joshi, Mumbai / Swastik Sanitarywares Limited, Ahmedabad V/s Jasani & Company, Rajkot / P. Yogeshkumar & Co., Morbi	11.00 a.m.

12	980680/05	Rect. No. AMD-261846	Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s Sun Pharma Laboratories Limited, Mumbai	11.00 a.m.
13	985974/30	Opp. No. AMD-247511	Karni Trade Mark, Surat / Kailashchand Pyarchand Shah, Navsari V/s S. M. Gupta & Co., Delhi / Sariya Industries, Haryana	11.00 a.m.
14	985090/05	Rect. No. AMD-260958	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s Lall Lahiri & Salhotra, Haryana	11.00 a.m.
15	431169/30	Rect. No. AMD-260697	M. P. Mirchandani & Co., Mumbai / Manila Gram Udyog, Udaipur V/s D. Sen & Co., Calcutta / Om Oil Flour Mills Ltd., Orissa	11.00 a.m.
16	868763/24	Rect. No. AMD-262718	Loyal Registration, NCR Delhi / Rajasthan Spinning & Weaving Mills Limited, Bhilwara V/s Asian Registration Service, New Delhi / Ratan Kumar Gupta, New Delhi	11.00 a.m.
17	419545/31	Rect. No. AMD-210728	M/s. Jasani & Co., Rajkot / M/s. Jai Kishan Co., Rajkot V/s M/s. Union Trade Mark Company, New Delhi / M/s. Shree Rajmoti Industries, Rajkot	11.00 a.m.
18	738192/30	Opp. No. AMD-89249	Shree Ranchhodray Masala Mills Pvt. Ltd., Baroda V/s Jatin Y. Trivedi, Ahmedabad / Jayant Stores, Jamnagar	11.00 a.m.

19	950943/12	Opp. No. AMD-716492	Worldwide Registration Bureau, New Delhi / Shri Sanjay Kumar Bansal, Hapur V/s De Penning & De Penning, Chennai	11.00 a.m.
20	798734/31	Opp. No. AMD-732103	Tradesafe, Jamnagar / Rushikumar C. Shah, Ahmedabad V/s Worldwide Registration Bureau, New Delhi / Shakti Bhog Foods Ltd., Delhi	11.00 a.m.
21	1058760/11	Opp. No. AMD-219598	R. R. Shah & Co., Ahmedabad / Matsushita Lakhanpal Battery India Ltd., Vadodara V/s Thakur & Co., Mumbai / Jain Electronics, Yavatmal	02.15 p.m.
22	1058760/11	Opp. No. AMD-222006	R. R. Shah & Co., Ahmedabad / Matsushita Lakhanpal Battery India Ltd., Vadodara V/s The Acme Company, New Delhi / Ujala Pumps Pvt. Ltd., Bhiwadi	02.15 p.m.
23	1051784/05	Opp. No. AMD-193423	Subhashchandra V. Purohit, Ahmedabad / Arunaben Jayesh Mehta, Wadhwan City V/s Remfry & Sagar, Gurgaon	02.15 p.m.
24	1051784/05	Opp. No. AMD-196258	Subhashchandra V. Purohit, Ahmedabad / Arunaben Jayesh Mehta, Wadhwan City V/s Remfry & Sagar, Gurgaon	02.15 p.m.

25	1051784/05	Opp. No. AMD-196307	Subhashchandra V. Purohit, Ahmedabad / Arunaben Jayesh Mehta, Wadhwan City V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	02.15 p.m.
26	1231816/05	Opp. No. AMD-204513	M. P. Mirchandani & Co., Mumbai / Ayulabs Pvt. Ltd., Rajkot V/s Vishesh & Associates, Mumbai / Cheryl Laboratories Pvt. Ltd., Mumbai	02.15 p.m.
27	1232562/05	Opp. No. AMD-211990	Icon Pharma & Surgical Pvt. Ltd., Ahmedabad V/s Ashoka Registration Service, New Delhi / Mankind Pharma (p) Ltd., New Delhi	02.15 p.m.
28	1624737/16	Opp. No. AMD-745076	Y. J. Trivedi & Co., Ahmedabad / Dharmendrasinh Mohansinh Jadeja, Ahmedabad V/s Taj Trade Mark Pvt. Ltd., Agra / Mantora Oil Products Ltd., Kanpur	02.15 p.m.
29	1129135/05	Opp. No. AMD-238636	Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s K & S Partners, New Delhi	02.15 p.m.
30	1129135/05	Opp. No. AMD-246192	Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Lall Lahiri Salhotra, New Delhi	02.15 p.m.
31	1129135/05	Opp. No. AMD-235589	Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Saikrishna & Associates, Noida	02.15 p.m.

32	1706406/19	Opp. No. AMD-756285	Nanavati Associates, Ahmedabad / Sanghi Industries Ltd., Ahmedabad V/s J. T. Trivedi & Associates, Ahmedabad / Tirupati Foam Ltd., Ahmedabad	02.15 p.m.
33	1706267/41	Opp. No. AMD-762145	Jayshruti Hariprasadbhai Acharya, Ahmedabad / Ashish Rameshchandra Bhatt, Ahmedabad V/s Lalji Advocates, Delhi / Turning Point, Delhi	02.15 p.m.
34	1706671/30	Opp. No. AMD-752489	Gautam & Company, Jaipur / Shri Abhishek Dangayach, Jaipur V/s Rao & Rao, Secunderabad / Balaji Dall Industries, Karnataka	02.15 p.m.
35	1101834/32	Opp. No. AMD-193553	Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai	02.15 p.m.
36	1101816/14	Opp. No. AMD-193555	Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai	02.15 p.m.
37	1706700/24	Opp. No. AMD-759214	Gautam & Company, Jaipur / Oswal Premium Silk Mills Ltd., Bhilwara V/s G. S. Rijhwani & Co., Mumbai / Oswal Fab, Bhilwara	02.15 p.m.
38	1219077/24	Opp. No. AMD-208294	Cogito Legal, Ahmedabad / Santosh Agal, Bhilawara V/s Arjun T. Bhagat & Co., Mumbai / Raghav Fashion, Surat	02.15 p.m.

39	1606047/29	Opp. No. AMD-745131	Suresh P. Vaishnav Advocate, Surat / Ishwarbhai Jagjivanbhai Patel, Surat V/s M/s. Rao & Rao, Secunderabad / Andhra Pradesh Dairy Development Co-Operative Federation Ltd., Hyderabad	02.15 p.m.
40	1232150/33	Opp. No. AMD-232943	Hiral C. Joshi, Mumbai / Vinod Kumar Ramnalal Shah, Ahmedabad V/s Anand & Anand, New Delhi / Skol Breweries Ltd., Bangalore	02.15 p.m.
41	1233183/30	Opp. No. AMD-251450	Hiral Chandrakant Joshi, Mumbai / Vinod Kumar Ramnalal Shah, Ahmedabad V/s Delhi Registration Services, Delhi / KRBL Limited, Delhi	02.15 p.m.

DATE OF HEARING 09.07.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	896269/17	Opp. No. AMD-189570	Rajendrakumar Dahyabhai Patel, Ahmedabad V/s Lalji Trade Mark Co., Delhi / Swastik Tubes (p) Ltd., Kanpur	11.00 a.m.
2	874863/30	Opp. No. AMD-207999	Jatin Y. Trivedi, Ahmedabad / Piruz Khambatta, Ahmedabad V/s W. S. Kane & Co., Mumbai / Speciality Restaurants Pvt. Ltd., Mumbai	11.00 a.m.
3	526653/07	Opp. No. AMD-53305	M/s. Madamsar & Co., New Delhi / M/s. Patel Fieldmarshal Industries, Rajkot	11.00 a.m.

			V/s M/s. Jasani & Company, Rajkot / M/s. P. M. Diesels Pvt. Ltd., Rajkot	
4	1101832/30	Opp. No. AMD-194787	Tradesafe, Jamnagar / Ajanta India Ltd., Morbi V/s Manoj G. Menda Advoate, Mumbai / Ajanta Pharma Limited, Mumbai	11.00 a.m.
5	1101832/30	Opp. No. AMD-194849	Tradesafe, Jamnagar / Ajanta India Ltd., Morbi V/s P. K. Arora, Agra / Ajanta Dairy, Agra	11.00 a.m.
6	715291/30	Opp. No. AMD-163203	H. K. Acharya & Company, Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna V/s Jatin Y. Trivedi, Ahmedabad / Jivraj Tea Limited, Surat	11.00 a.m.
7	642613/30	Opp. No. AMD-221431	M/s. Intl Advocare, New Delhi / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.
8	642611/30	Opp. No. AMD-207160	M/s. Intl Advocare, New Delhi / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.
9	642618/29	Opp. No. AMD-204373	M/s. Intl Advocare, New Delhi / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.
10	642617/29	Opp. No. AMD-204372	M/s. Intl Advocare, New Delhi / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s	11.00 a.m.

			M/s. Y. J. Trivedi & Co., Ahmedabad	
11	1803542/29	Opp. No. AMD-821766	Gautam & Company, Jaipur / Shri Mahadev Lahoty, Bikaner V/s Suresh & Co., Mumbai / Kuber Tobacco Products Pvt. Ltd., Delhi	11.00 a.m.
12	1808613/25	Opp. No. AMD-766285	Makhija & Associates, Thane / Mrs. Ankita K. Shah, Ahmedabad V/s R. K. Dewan & Company, Mumbai / Raymond Apparel Limited, Mumbai	11.00 a.m.
13	1802761/29	Opp. No. AMD-763850	H. K. Acharya & Co., Ahmedabad / Maheshkumar Joitaram Patel, Patan V/s Taj Trade Mark Pvt. Ltd., Agra / Kiran Oil Industries, Agra	11.00 a.m.
14	1837965/31	Rect. No. AMD-261586	Hiren U. Trivedi, Ahmedabad / Anil Prakashbhai Sharma, Ahmedabad V/s Raval & Co., Ahmedabad / Eagle Lime Products, Kalol	11.00 a.m.
15	1810698/03	Opp. No. AMD-800706	Nafisa M. Radiatorwala, Vadodara V/s Ashoka Trade Mark Co., New Delhi / Shahnaz Herbals, New Delhi	11.00 a.m.
16	1810698/03	Opp. No. AMD-800910	Nafisa M. Radiatorwala, Vadodara V/s Thakur & Co., Mumbai / Aero Industries, Mumbai	11.00 a.m.
17	1801405/05	Opp. No. AMD-768791	K. C. Patel & Co., Ahmedabad / Patidar Seeds Pvt. Ltd., Sabarkantha V/s	11.00 a.m.

			Samir Kumar Dan Advocate, Kolkata / Anmol Biscuits Ltd., Kolkata	
18	1802055/05	Opp. No. AMD-814468	Mr. Nayan J. Rawal, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad V/s M/s. Bansal & Company, Delhi / M/s. Lotus Herbals Limited, New Delhi	11.00 a.m.
19	1802055/05	Opp. No. AMD-811282	Mr. Nayan J. Rawal, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad V/s The Ghaziabad Trade Mark Co., Ghaziabad / M/s. Retec Formulations Pvt. Ltd., Ghaziabad	11.00 a.m.
20	1802220/07	Opp. No. AMD-768563	Tradesecc Intellectual Property Organisation Pvt. Ltd., Ahmedabad / Sanjaybhai Gopalbhai Dharaiya, Rajkot V/s Delhi Registration Service, Delhi / Balar Marketing Pvt. Ltd., Delhi	11.00 a.m.
21	3652329/30	Opp. No. AMD-925418	T. C. Patel & Co., Ahmedabad / Arvindbhai Parsottambhai Kansagara, Surat V/s Saikrishna & Associates, Noida	02.15 p.m.
22	2112519/40	Opp. No. AMD-846929	Advocate Sangita Pal, Mumbai / Biocera Co. Ltd., Surat V/s Dakshesh B. Mehta Advocate, Ahmedabad / Cera Sanitaryware Ltd., Ahmedabad	02.15 p.m.
23	3735903/25	Opp. No. AMD-938929	Shekhar Pareek, Jaipur / Sarita Gupta, Jaipur V/s AZB & Partners, Noida	02.15 p.m.
24	2556064/30	Opp. No. AMD-935165	M/s. Hasmukh Tea Trading Company, Pali	02.15 p.m.

			V/s M/s. K & S Partners, Gurgaon / M/s. Tea Board India, Kolkata	
25	1020025/05	Opp. No. AMD-151612	H. K. Acharya & Company, Ahmedabad / Deepakbhai himatbhai Ganatra, Ahmedabad V/s Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad	02.15 p.m.
26	1094749/30	Opp. No. AMD-191962	Indo Overseas Trade Mark Co., Ahmedabad / Dashrathlal Ambalal Patel, Unjha V/s J. T. Trivedi & Associates, Ahmedabad / Tejendra Traders, Unjha	02.15 p.m.
27	1095473/11	Opp. No. AMD-207034	Rajendra R. Raval, Jamnagar / Nileshkumar J. Mehta, Jamnagar V/s Delhi Registration Services, Delhi / Super L.P.G. Appliances Pvt. Ltd., Delhi	02.15 p.m.
28	1095542/30	Opp. No. AMD-710257	Sharad Agrawal, Jodhpur / Smt. Jasoda Devi, Barmer V/s G. D. Bansal & Associates, Jaipur / Saboo Sodium Chloro Ltd., Jaipur	02.15 p.m.
29	1762987/09	Opp. No. AMD-754912	Usha A. Chandrasekhar, Mumbai V/s Lalji Advocates, Delhi / Manisha Tele Sanchar, Delhi	02.15 p.m.
30	1077930/12	Opp. No. AMD-225344	A.R. Gajjar, Rajkot / Samrat Hydraulics Private Limited, Rajkot V/s Amarjit & Associates, New Delhi / Kalsi Valves Pvt. Ltd., Jalandhar	02.15 p.m.

31	3796355/05	Opp. No. AMD-951642	Drashti Anandprakash Sharma, Ahmedabad / Ecotab Pharmaceutical Private Limited, Vadodara V/s Archer & Angel, New Delhi	02.15 p.m.
32	3756139/05	Opp. No. AMD-942682	B. D. Shukla & Co., Ahmedabad / Ronak Ketanbhai Shah, Ahmedabad V/s Charak Pharma Pvt. Ltd., Mumbai	02.15 p.m.
33	1703079/30	Opp. No. AMD-761128	Sharad Agrawal, Jodhpur / Jagdish Prasad Chandak, Jodhpur V/s Lalji Advocates, Delhi / Paras Rice Products Pvt. Ltd., Delhi	02.15 p.m.
34	1703079/30	Opp. No. AMD-761904	Sharad Agrawal, Jodhpur / Jagdish Prasad Chandak, Jodhpur V/s G.V.S. Jagannadha Rao Advocate, Hyderabad / UshodayaEnterprises Private Limited, Hyderabad	02.15 p.m.
35	1751917/17	Opp. No. AMD-756657	Gautam & Company, Jaipur / Aaram Plastics Pvt. Ltd., Jaipur V/s Indian Trade Marks Co., New Delhi / Jindal Industries Ltd., Haryana	02.15 p.m.
36	1751917/17	Opp. No. AMD-757508	Gautam & Company, Jaipur / Aaram Plastics Pvt. Ltd., Jaipur V/s G. D. Bansal & Associates, Jaipur / Rathi Irrigation Pvt. Ltd., Jaipur	02.15 p.m.
37	1751917/17	Opp. No. AMD-761790	Gautam & Company, Jaipur / Aaram Plastics Pvt. Ltd., Jaipur V/s	02.15 p.m.

			Jindal Plast (India), Delhi	
38	1702040/05	Opp. No. AMD-745198	Tradesafe, Jamnagar / GSP Crop Science Private Limited, Ahmedabad V/s V. G. Parulkar, Mumbai / Cipla Limited, Mumbai	02.15 p.m.
39	1701699/06	Opp. No. AMD-751842	Tradesafe Intellectual Property Organisation Pvt., Ahmedabad / Nilkanth Concast Private Limited, Kutch V/s The Acme Company, New Delhi / Sarlia Steel Rolling Mills, Hissar	02.15 p.m.
40	1701699/06	Opp. No. AMD-753425	Tradesafe Intellectual Property Organisation Pvt., Ahmedabad / Nilkanth Concast Private Limited, Kutch V/s Delhi Registration Service, New Delhi / Three Dee Exim Private Limited, New Delhi	02.15 p.m.

DATE OF HEARING 10.07.2019

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1134542/30	Opp. No. AMD-196036	The Calcutta Trade Mark Co., Delhi / Hans Raj Daga, Bikaner V/s Santosh & Co., Meerut U.P. / Panchwati Prayogshala, Meerut	11.00 a.m.
2	1175851/30	Opp. No. AMD-762111	Mr. Suresh M. Upadhayaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Shelter Pharmacy, Himattnagar	11.00 a.m.

3	1133420/03	Opp. No. AMD-194779	Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai	11.00 a.m.
4	1133419/03	Opp. No AMD-194778	Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai	11.00 a.m.
5	1141216/10	Opp. No. AMD-203527	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Royal Surgicare Pvt. Ltd., Kalol V/s Mr. P. K. Arora, Agra / M/s. Romsons Juniors India, Agra	11.00 a.m.
6	1133459/24	Opp. No. AMD-710944	Y. J. Trivedi & Co., Ahmedabad / Arvind Products Ltd., Ahmedabad V/s Lall & Sethi, New Delhi / Registhan Pvt. Ltd., N. Delhi	11.00 a.m.
7	1284322/05	Opp. No. AMD-202591	Y. J. Trivedi & Company, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Tas & Co., Mumbai / Nicholas Piramal India Limited, Mumbai	11.00 a.m.
8	1271292/30	Opp. No. AMD-201620	H. K. Acharya & Co., Ahmedabad / Miteshkumar Kanjibhai Patel, Sabarkantha V/s Vermaji & Company, Kanpur / Mohani Tea Leaves (p) Ltd., Kanpur	11.00 a.m.
9	1265344/24	Opp. No. AMD-709677	Gautam & Company, Jaipur / Ranjan Fabrics Pvt. Ltd., Bhilwara V/s G. D. Bansal & Associates, Jaipur / Vimal Products, Balotra	11.00 a.m.

10	1265344/24	Opp. No. AMD-709890	Gautam & Company, Jaipur / Ranjan Fabrics Pvt. Ltd., Bhilwara V/s Arjun T. Bhagat & Co., Mumbai / Arviva Industries (India) Limited, Mumbai	11.00 a.m.
11	1095390/07	Opp. No. AMD-195932	Jamilbhai I. Mansuri, Ahmedabad V/s A. Shunglu & Co., Kolkata / Embee Software Pvt. Ltd., Kolkata	11.00 a.m.
12	1098426/05	Opp. No. AMD-190881	G. D. Bansal, Jaipur / Yogesh Sharma, Jaipur V/s Glenmark Pharmaceuticals Ltd., Mumbai	11.00 a.m.
13	1096378/03	Opp. No. AMD-178604	Kul Bhushan Marwaha, Jaipur / Manohar Lal Parvani, Jaipur V/s Cantwell & Co., New Delhi / Peshawar Soap & Chemicals Pvt. Ltd., Patilala	11.00 a.m.
14	1077475/05	Opp. No. AMD-170804	Tradesafe, Jamnagar / Ajanta India Ltd., Morbi V/s Law & Prudence, Mumbai / R. S. Champalal Vijaychand Sariya H.U.F., Mumbai	11.00 a.m.
15	632663/25	Rect. No. AMD-261546	M. P. Mirchandani & Co., Mumbai / Viransh Fashions, Mumbai V/s Ashoka & Co., New Delhi / Zonac Knitting Machines Pvt. Ltd., Delhi	11.00 a.m.
16	751606/30	Rect. No. AMD-210727	Manoj Jain, Jaipur / Sunil Kumar Sumerpur V/s Union Trade Mark Company, New Delhi / Shree Rajmoti Industries, Rajkot	11.00 a.m.

17	779398/03	Rect. No. AMD-262156	Sunil A. Dave, Bhavanagar / Rajendra Ishwarlal Jagad, Bhavanagar V/s Kajal Dulhan Mehndi Centre, Surat	11.00 a.m.
18	905982/05	Rect. No. AMD-261202	R. R. Shah & Co., Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s H. K. Acharya & Co., Ahmedabad / Albatross Pharma, Navsari	11.00 a.m.
19	371032/05	Rect. No. AMD-264091	B. R. Bhayani, Mumbai / Cadila Chemicals Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / Macleods Pharmaceuticals Limited, Mumbai	11.00 a.m.
20	893402/05	Opp. No. AMD-129995	Mr. Nayan J. Rawal, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad V/s M/s. Depenning & Depenning, Chennai	11.00 a.m.
21	1508350/05	Opp. No. AMD-259789	Globela Pharma Pvt. Ltd., Surat V/s Globela Inc. Vadodara	02.15 p.m.
22	1344602/05	Opp. No. AMD-225074	Indus, Ahmedabad / Rajendra Kumar Bhala, Jaipur V/s Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad	02.15 p.m.
23	1344551/37	Opp. No. AMD-257321	G. D. Bansal & Associates, Jaipur / Manglam Buildestates Pvt. Ltd., Jaipur V/s Worldwide Registration Bureau, New Delhi / Mangalam Cement Limited, Kota	02.15 p.m.

24	1345236/41	Opp. No. AMD-258519	Y. J. Trivedi & Company, Ahmedabad / Rahulbhai Anupambhai Gandhi, Ahmedabad V/s G. S. Rijhwani & Co., Mumbai / Sandeep Manudhane, Indore	02.15 p.m.
25	1343541/24	Opp. No. AMD-213611	Airtex (India) P. Ltd., Bhilwara V/s Prathiba M. Singh Advocate, New Delhi / Bharti Tele- Ventures Limited, New Delhi	02.15 p.m.
26	1340772/25	Opp. No AMD-229324	Jasani & Company, Rajkot / Dilipbhai Trikambhai Karadiaya V/s Nice & New, Rajkot	02.15 p.m.
27	1346313/05	Opp. No. AMD-225957	M/s. Otsuka Pharmaceutical India Private Limited, Ahmedabad V/s M/s. Bharat Shah & Co., Mumbai	02.15 p.m.
28	1445497/05	Opp. No. AMD-719527	Y. J. Trivedi & Co., Ahmedabad / Paras Pharmaceuticals Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon / Procter & Gamble Home Products Limited, Mumbai	02.15 p.m.
29	1449539/30	Opp. No. AMD-717744	J. T. Trivedi & Associates, Ahmedabad / Rambhai Madavdas, Patan V/s Mukesh H. Jani, Ahmedabad / Asha Gruh Udyog, Chanasma	02.15 p.m.
30	1454153/09	Opp. No. AMD-717074	G. D. Bansal, Jaipur / Sunrise Electrotech India (p) Ltd., Jaipur V/s	02.15 p.m.

			Remfry & Sagar, Gurgaon	
31	1449409/16	Opp. No. AMD-722367	Dua Associates, Haryana / Mrs. Renu Raman, Jaipur V/s W. S. Kane & Co., Mumbai / Godrej Hershey Ltd., Mumbai	02.15 p.m.
32	1449196/05	Opp. No. AMD-715950	Tradesafe, Jamnagar / Taurus Parentals Pvt. Ltd., Ahmedabad V/s Unimed Technologies Limited, Mumbai	02.15 p.m.
33	1924436/29	Opp. No. AMD-806057	A. R. Shah & Co., Ahmedabad / Janus Global Trade Private Limited, Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Sula Vineyards Pvt. Ltd., Mumbai	02.15 p.m.
34	1906306/16	Opp. No. AMD-782829	Prakash S. Gogia, Ahmedabad / Mr. Shailesh C. Shah, Surendranagar V/s Remfry & Sagar, Gurgaon	02.15 p.m.
35	1921652/05	Opp. No. AMD-790709	Fulfil Healthcare Private Limited, Ahmedabad V/s V. Ravi Advocate, Chennai / Micro Labs Limited, Bangalore	02.15 p.m.
36	1924437/30	Opp. No. AMD-806058	A. R. Shah & Co., Ahmedabad / Janus Global Trade Private Limited, Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Sula Vineyards Pvt. Ltd., Mumbai	02.15 p.m.
37	1923170/41	Opp. No. AMD-792675	K. C. Patel & Co., Ahmedabad / Sarvoday Kevelavani Samaj, Rajkot V/s	02.15 p.m.

			Mahtta & Co., Ludhiana / Nimbark Rice Mills, Jammu	
38	1913367/30	Opp. No. AMD-782486	H. K. Acharya & Company, Ahmedabad / Thakkar Harshadbhai Lakhiram, Ahmedabad V/s Delhi Registration Service, New Delhi / KRBL Ltd., New Delhi	02.15 p.m.
39	1913367/30	Opp. No. AMD-782774	H. K. Acharya & Company, Ahmedabad / Thakkar Harshadbhai Lakhiram, Ahmedabad V/s Delhi Registration Service, New Delhi / Sona Spices Private Limited, Chandigarh	02.15 p.m.
40	1913367/30	Opp. No. AMD-783037	H. K. Acharya & Company, Ahmedabad / Thakkar Harshadbhai Lakhiram, Ahmedabad V/s Saikrishna & Associates, Noida / L T Foods Ltd., New Delhi	02.15 p.m.

DATE OF HEARING 11.07.2019

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	2003977/05	Opp. No. AMD-782432	Troikaa Pharmaceuticals Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / Alkem Laboratories Limited, Mumbai	11.00 a.m.
2.	2003976/05	Opp. No. AMD-797717	Troikaa Pharmaceuticals Ltd., Ahmedabad V/s Lall Lahiri & Salhotra, Guragon	11.00 a.m.

3.	2003976/05	Opp. No. AMD-797891	Troikaa Pharmaceuticals Ltd., Ahmedabad V/s Anand & Anand, New Delhi	11.00 a.m.
4.	2003321/30	Opp. No. AMD-791316	H. K. Acharya & Company, Ahmedabad / Shre Krishna Roller Flour Mills Pvt. Ltd., Ahmedabad V/s Jehangir Gulabbhai & Bilimoria & Daruwala, Mumbai / Bunge India Pvt. Ltd., Mumbai	11.00 a.m.
5.	2004382/30	Opp. No. AMD-800610	Gautam & Company, Jaipur / Shri Kajod Mal Agarwal, Jaipur V/s Madamser & Co., New delhi / Avon Cycles Limited, Punjab	11.00 a.m.
6.	1135334/05	Opp. No. AMD-193977	Subhashchandra V. Purohit, Ahmedabad / Gujarat Terce Laboratories Limited, Ahmedabad V/s International Trade Marks Bureau, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
7.	1135599/30	Opp. No. AMD-193057	M/s. J. T. Trivedi & Associates, Ahmedabad / Rohit K. Dedhiya, Ahmedabad V/s M/s. Saikishna & Associates, Noida / M/s. L. T. Foods Ltd., New Delhi	11.00 a.m.
8.	1135599/30	Opp. No. AMD-194267	M/s. J. T. Trivedi & Associates, Ahmedabad / Rohit K. Dedhiya, Ahmedabad V/s Delhi Registration Services, Delhi / Sona Spices Pvt. Ltd., Chandigarh	11.00 a.m.

9.	1137219/29	Opp. No. AMD-197565	J. T. Trivedi & Associates, Ahmedabad / Bharat Kumar Mohanlal Thakkar, Ahmedbaad V/s Suresh & Co., Mumbai / Indu Oil Company, Mumbai	11.00 a.m.
10.	1137217/29	Opp. No. AMD-197564	J. T. Trivedi & Associates, Ahmedabad / Bharat Kumar Mohanlal Thakkar, Ahmedbaad V/s Suresh & Co., Mumbai / Indu Oil Company, Mumbai	11.00 a.m.
11.	1342138/07	Opp. No. AMD-221409	Sharad Agrawal, Jodhpur / Sukumar Saboo, Jodhpur V/s Jasani & Company, Rajkot / West Coast Diesels Pvt. Ltd., Rajkot	11.00 a.m.
12.	1342915/19	Opp. No. AMD-221914	R. R. Shah & Co., Ahmedabad / Marbolite Granito India Limited, Ahmedabad V/s United Legal Johnson (India) Limited, Mumbai / H & R Johnson (India) Limited, Mumbai	11.00 a.m.
13.	1342915/19	Opp. No. AMD-222027	R. R. Shah & Co., Ahmedabad / Marbolite Granito India Limited, Ahmedabad V/s J. T. Trivedi & Associates, Ahmedabad / Jalaram Ceramics Ltd., Ahmedabad	11.00 a.m.
14.	1341292/34	Opp. No. AMD-221969	G. D. Bansal & Associates, Jaipur / Shiv Kumar Jajodia, Sikar V/s Manoj Jain, Jaipur / Mishrilal Shrigopal Somani, Sikar	11.00 a.m.
15.	1273810/19	Opp. No. AMD-192387	K. C. Patel & Co., Ahmedabad / Naranbhai Bhanjibhai Patel, Mehsana V/s R. K. Dewan & Co., Mumbai / S. L. Chandak & Co.,	11.00 a.m.

			Mumbai	
16.	1277344/19	Opp. No. AMD-186712	Y. J. Trivedi & Company, Ahmedabad / Binay Kumar Jalan, Kalol V/s M. P. Mirchadani & Co., Mumbai / Cello Plastic Industrial Works, Mumbai	11.00 a.m.
17.	1279895/05	Opp. No. AMD-202642	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Lalji Trade Mark Co., Delhi / Addis Biotech Pvt. Ltd., Haryana	11.00 a.m.
18	1287021/30	Opp. No. AMD-733176	A.R. Shah & Co., Ahmedabad / Shabbir Mushalbhair Patel, Bharuch V/s Y. J. Trivedi & Co., Ahmedabad / Laxmi Snacks Pvt. Ltd., Anand	11.00 a.m.
19	1265130/19	Opp. No. AMD-193043	R. R. Shah & Co., Ahmedabad / Western India Ceramics Pvt. Ltd., Baroda V/s R. K. Dewan & Co., Mumbai / Sun Earth Ceramics Limited, Mumbai	11.00 a.m.
20	1340964/41	Rect. No. AMD-261494	Gautam & Company, Jaipur / Kailash C. Chopra, Jaipur V/s Chopra Centre, Jaipur	11.00 a.m.
21	1077841/05	Opp. No. AMD-189315	J. T. Jhala & Co., Ahmedabad / K. S. Chhabra, Baroda V/s R. K. Dewan & Co., Mumbai / Numed Laboratories Pvt. Ltd., Mumbai	02.15 p.m.
22	1076266/05	Opp. No. AMD-175756	K. C. Patel & Co., Ahmedabad / K. Swaminathan Iyer, Ahmedabad	02.15 p.m.

			V/s Remfry & Sagar, Gurgaon	
23	1047790/24	Opp. No. AMD-198779	M. P. Mirchandani & Co., Mumbai / Opel Sulz Pvt. Ltd., Bhilwara V/s De Penning & De Penning, Gurgaon	02.15 p.m.
24	1067132/05	Opp. No. AMD-227442	B.D. Shukla & Company, Ahmedabad / Navnit P. Modi, Ahmedabad V/s Kayser & Company, Mumbai / Biological E. Ltd., Mumbai	02.15 p.m.
25	1067132/05	Opp. No. AMD-228374	B.D. Shukla & Company, Ahmedabad / Navnit P. Modi, Ahmedabad V/s M/s. Lall Lahiri & Salhotra, Haryana	02.15 p.m.
26	1452700/11	Opp. No. AMD-715830	G. D. Bansal & Associates, Jaipur / Abdul Gani, Sikar V/s Mahtta & Co., Ludhiana / Kohinoor Sanitations Pvt. Ltd., Jalandhar	02.15 p.m.
27	1449197/05	Opp. No. AMD-714857	Tradesafe, Jamnagar / Taurus Parentrals Pvt. Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / Alkem Laboratories Limited, Mumbai	02.15 p.m.
28	1449244/05	Opp. No. AMD-718404	Indo Biocare Pvt. Ltd., Vadodara V/s India Law Services Advocates & Legal Consultants, Mumbai / Lupin Limited, Mumbai	02.15 p.m.

29	1451820/09	Rect. No. AMD-259389	G. D. Bansal & Associates, Jaipur / Vijay Kumar Choudhary, Jaipur V/s C. Venkatasubramaniam, Banglore / Universal Traders (India), Bangalore	02.15 p.m.
30	1449540/30	Opp. No. AMD-717745	J. T. Trivedi & Associates, Ahmedabad / Rambhai Madhavdas, Patan V/s Mukesh H. Jani, Ahmedabad / Asha Gruh Udhog, Chanasma	02.15 p.m.
31	1626335/09	Opp. No. AMD-749126	Tradesafe, Jamnagar / Arvindbhai Gordhanbhai Bhanderi, Jamnagar V/s Delhi Registration Service, Delhi / Vicky Industries, Delhi	02.15 p.m.
32	1623649/30	Opp. No. AMD-741260	Advocate Deepa Kulkarni, Mumbai Mr. Ashok K. Jain, Rajasthan V/s Devan M. Desai Advocate, Ahmedabad / K. P. Industries, Dhrangdhra	02.15 p.m.
33	1627717/06	Opp. No. AMD-745255	Tradesafe, Jamnagar / Milanbhai Rameshbhai Ajudiya, Jamnagar V/s Loyal Registration Services, Noida / Doordevices Manufacturing Co., U.P.	02.15 p.m.
34	1626929/06	Opp. No. AMD-764556	K. C. Patel & Co., Ahmedabad / Mr. Dhirubhai G. Satpariya, Rajkot V/s Tradesafe, Jamnagar / Siddhnath Brass Industries, Jamnagar	02.15 p.m.
35	1626338/12	Opp. No. AMD-749788	Tradesafe, Jamnagar / Arvindbhai Gordhanbhai Bhanderi, Jamnagar V/s	02.15 p.m.

			Mahtta & Co., Ludhiana / Sharma Foundry & Auto Industries, Phagwara (PB)	
36	1508229/05	Opp. No. AMD-728870	G. D. Bansal & Associates, Jaipur / Rajeev Sukhija, Jaipur V/s India Law Services Advocates & Legal Consultants, Mumbai / Lupin Limited, Mumbai	02.15 p.m.
37	1508224/05	Opp. No. AMD-728672	G. D. Bansal & Associates, Jaipur / Rajeev Sukhija, Jaipur V/s Ashoka Trade Marks Co., New Delhi / Mankind Pharma Ltd., New Delhi	02.15 p.m.
38	1509169/07	Rect. No. AMD-263809	K. C. Patel & Co., Ahmedabad / Jitendrabhai M. Solanki, Rajkot V/s Regal IPR Associates, Rajkot / Nilkanth Electricals, Rajkot	02.15 p.m.
39	1518941/17	Opp. No. AMD-727181	Tradesafe, Jamnagar / Jay Kranti Rubber Products, Jamnagar V/s Chandrakant M. Joshi, Mumbai / Kranti Electric Engineering Pvt. Ltd., Rajkot	02.15 p.m.
40	1518638/05	Opp. No. AMD-727135	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s VHB Life Sciences Ltd., Mumbai	02.15 p.m.

DATE OF HEARING 15.07.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	941124/05	Opp. No. AMD-160703	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	11.00 a.m.
2	860330/07	Opp. No. AMD-177868	R. R. Raval, Jamnagar / Ramjibhai P. Patel, Gondal V/s V. Balakrishnan, Chennai / Asian Bearing Ltd., Chennai	11.00 a.m.
3	872119/05	Opp. No. AMD-262100	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Sujata Chaudhri IP Attorneys, Uttar Pradesh	11.00 a.m.
4	1688346/31	Opp. No. AMD-743572	Y. J. Trivedi & Co., Ahmedabad / Rajeshbhai Gokulbhai Sojitra, Surat V/s Jasani & Company, Rajkot / Krinal Pan & Coldrinks, Surat	11.00 a.m.
5	1333659/02	Opp. No. AMD-221791	Decora Coatings Pvt. Ltd., Rajkot V/s Arjun T. Bhagat & Co., Mumbai / Asian Paints (India) Limited, Mumbai	11.00 a.m.
6	993832/09	Opp. No. AMD-222796	Jatin Y. Trivedi, Ahmedabad / Hemchandbhai Venidas Patel, Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Nelco Limited, Mumbai	11.00 a.m.

7	583413/30	Opp. No. AMD-163628	M/s. Drashtee & Co., Surat / M/s. Shree Maheshwari Confectioners, Surat V/s Mr. Lalji Advocates, Delhi / M/s. Paras Rice Products Private Limited, Delhi	11.00 a.m.
8	522647/19	Opp. No. AMD-171399	M/s. Galaxy Décor Private Limited, Ahmedabad V/s M/s. Puri Trade Mark Co., Ludhiana / M/s. Galaxy Plywood Industries (Pvt.) Ltd., Haryana	11.00 a.m.
9	721338/24	Rect. No. AMD-263835	G. S. Rijhwani & Co., Mumbai / Shri Ashok Kumar Nahta, Bhilwara V/s Jasraj Legal, Ahmedabad / Reliance Industries Limited, Ahmedabad	11.00 a.m.
10	950962/30	Opp. No. AMD-225051	Tradesafe, Jamnagar / Bhagwati Flour Mills Limited, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Shree Annapurna Rice & Pulse Mill, Dahod	11.00 a.m.
11	1062670/31	Opp. No. AMD-152423	Ajanta India Limited, Morbi V/s Daniel & Gladys, Chennai / Ravikumar & Co., Madras	11.00 a.m.
12	1062665/26	Opp. No. AMD-152414	Ajanta India Limited, Morbi V/s Daniel & Gladys, Chennai / Ravikumar & Co., Madras	11.00 a.m.
13	741848/01	Rect. No. AMD-263027	Vishesh & Associates, Mumbai / Rhodia Polymers & Specialties India Pvt. Ltd., Mumbai V/s Lall Lahiri & Salhotra, Haryana	11.00 a.m.

14	993596/24	Rect. No. AMD-265062	Karni Trade Marks, Surat / Ranjeet Singh Surana, Surat V/s Sanjay Drashtee & Co., Surat / Rajnesh Shrikumar Mehta, Pune	11.00 a.m.
15	878123/05	Rect. No. AMD-261383	Indo Overseas Trade Marks Co., Ahmedabad / Vinodchandra Motilal Thakkar (HUF), Ahmedabad V/s Remfry & Sagar, Gurgaon	11.00 a.m.
16	1065857/18	Opp. No. AMD-163414	Varikasery & Varikasery, Mumbai / Kishor T. Bhanushali, Silvassa V/s Hiral C. Joshi, Mumbai / Sanghvi Polymers, Daman	11.00 a.m.
17	1062646/07	Opp. No. AMD-115587	M/s. Tradesafe, Jamnagar / Ajanta India Ltd., Morbi V/s M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Popular Shuttle Company, Amritsar	11.00 a.m.
18	1069110/30	Opp. No. AMD-195216	Indo Overseas Trade Marks Co., Ahmedabad / Sarmisthaben Vinodchandra Parikh, Dahod V/s Worldwide Registration Bureau, New Delhi / Madhurima Confectioners & Bakers, Ghaziabad	11.00 a.m.
19	809051/05	Opp. No. AMD-206375	A.R. Shah & Co., Ahmedabad / Bhikhabhai G. Patel, Ahmedabad V/s Manoj G. Menda Advocate, Mumbai / Brillchem Pharma Pvt. Ltd., New Delhi	11.00 a.m.
20	427857/01	Opp. No. AMD-348	M/s. R. R. Shah & Co., Ahmedabad / M/s. Ujas Agro Chemical Industries, Ahmedabad V/s Mr. D. R. Thanekar, Bombay / M/s. Micro Chemicals,	11.00 a.m.

			Mandsaur	
21	1455111/24	Opp. No. AMD-722663	Brahmbhatt & Associates, Ahmedabad / Shyamlal Rupchand Parwani, Ahmedabad V/s Tradesafe, Jamnagar / Mirc Electronics Limited, Mumbai	02.15 p.m.
22	1448753/05	Opp. No. AMD-715736	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Sun Pharmaceutical Industries Limited, Mumbai	02.15 p.m.
23	1448756/05	Opp. No. AMD-714085	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Raptakos Brett & Co. Ltd., Mumbai	02.15 p.m.
24	1454875/42	Opp. No. AMD-723449	Devesh A Pathak, Vadodara/ Gujarat Safety Council, Vadodara V/s Inter-Continental Trade Marks Bureau, Mumbai / National Safety Council, Mumbai	02.15 p.m.
25	1454079/05	Opp. No. AMD-720070	Raval & Co., Ahmedabad / Mr. Surinderkumar Kedarnath Taneja, Ahmedabad V/s Kayser & Company, Mumbai / Biological E. Ltd., Mumbai	02.15 p.m.
26	1336259/03	Opp. No. AMD-255900	M/s. Lall Lahiri & Salhotra, Gurgaon / M/s. Marico Consumer Care Limited, Mumbai V/s M/s. Khaitan & Co., Mumbai / M/s. Pidilite Industries Ltd., Mumbai	02.15 p.m.
27	1345070/06	Opp. No. AMD-255860	Tradesafe, Jamnagar / Rajpara Nitinkumar Narshibhai, Jamnagar V/s	02.15 p.m.

			Trade Mark Protec Company, New Delhi / Three-N-Products Pvt. Ltd., New Delhi	
28	1342220/30	Opp. No. AMD-221362	K. C. Patel & Co., Ahmedabad / Gajanand Foods Private Limited, Ahmedabad V/s W. S. Kane & Co., Mumbai / Patel Traders, Burhanpur	02.15 p.m.
29	1345856/29	Opp. No. AMD-249771	Gautam & Company, Jaipur / Shyam Sunder Goyal, Jaipur V/s G. S. Rijhwani & Co., Mumbai / S. K. Goyal Oil Mills, Indore	02.15 p.m.
30	1346375/19	Opp. No. AMD-225804	K. C. Patel, Ahmedabad / Gladder Ceramics Limited, Sabarkantha V/s United Legal Services, Mumbai / H & R Johnson (India) Limited, Mumbai	02.15 p.m.
31	1273228/13	Opp. No. AMD-205916	Delhi Registration Services, Delhi / Lakhmi Chand Narang, Bharatpur V/s G. S. Rijhwani & Co., Mumbai / Mahalaxmi Fireworks Industries, Gwalior	02.15 p.m.
32	1281467/24	Opp. No. AMD-210293	Sharad Agrawal, Jodhpur / Bharat Kumar Goyal, Pali V/s Sanjay V. Parikh, Surat / Shree Ganesh Textiles, Surat	02.15 p.m.
33	1288325/05	Opp. No. AMD-826913	M. P. Mirchandani & Co., Mumbai / Mehta Unani Pharmacy & Co. Pvt. Ltd., Rajkot V/s D. S. Associates, Haryana / Toroque Pharmaceuticals Private Limited, Chandigarh	02.15 p.m.

34	1276880/24	Opp. No. AMD-229886	G. D. Bansal & Associates, Jaipur / Mr. Nemi Chand Mehta, Balotra V/s Indus, Ahmedabad / Bharat Mills India, Barmer	02.15 p.m.
35	1276880/24	Opp. No. AMD-235237	G. D. Bansal & Associates, Jaipur / Mr. Nemi Chand Mehta, Balotra V/s Rajendra H. Bhansali, Ahmedabad / Vimal Mills India, Jasol	02.15 p.m.
36	1133417/03	Opp. No. AMD-194771	Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai	02.15 p.m.
37	1133418/30	Opp. No. AMD-194777	Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s Manoj G. Menda Advocate, Mumbai / Ajanta Pharma Limited, Mumbai	02.15 p.m.
38	1142361/05	Opp. No. AMD-193651	National Chemical & Pharmaceutical Works Pvt. Ltd., Ahmedabad V/s Cadila Pharmaceuticals Ltd., Ahmedabad	02.15 p.m.
39	1142360/05	Opp. No. AMD-193971	National Chemical & Pharmaceutical Works Pvt. Ltd., Ahmedabad V/s International Trade Marks Bureau, Mumbai / Lupin Limited, Mumbai	02.15 p.m.
40	1134544/05	Opp. No. AMD-196037	The Calcutta Trade Mark Co., Delhi / Hans Raj Daga, Bikaner V/s Santosh & Co., Uttar Pradesh / Panchwati Prayogshala, Meerut	02.15 p.m.

DATE OF HEARING 16.07.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	1153722/30	Opp. No. AMD-192491	K. C. Patel & Co., Ahmedabad / Maheshkumar G. Patel, Bavla V/s Suresh & Co., Mumbai / Som Fragrances Pvt. Ltd., Kanpur	11.00 a.m.
2.	1154095/29	Opp. No. AMD-719692	Jasani & Company, Rajkot / Shri. Vasantrai Jethabhai Babariya, Rajkot V/s Y. J. Trivedi & Co., Ahmedabad / Damodar Oil Mills, Rajkot	11.00 a.m.
3.	1155249/05	Opp. No. AMD-191586	H. K. Acharya & Company, Ahmedabad / Gautam Ishwarbhai Bhut, Bajwa V/s Aristo Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
4.	1147004/03	Opp. No. AMD-194096	K. C. Patel & Co., Ahmedabad / Madhusudanbhai M. Andharia, Bhavanagar V/s Anand & Anand, New Delhi	11.00 a.m.
5.	1151875/05	Opp. No. AMD-189554	Y. J. Trivedi & Co., Ahmedabad / Claris Lifesciences Ltd., Ahmedabad V/s Laboratories Griffon Pvt. Ltd., Calcutta	11.00 a.m.
6.	1515913/07	Opp. No. AMD-727189	M/s. A. R. Shah & Co., Ahmedabad / M/s. B. R. Industries, Ahmedabad V/s M/s. K. C. Patel & Co., Ahmedabad / M/s. Siddhi Engineers, Rajkot	11.00 a.m.

7.	1519354/03	Opp. No. AMD-726507	K. C. Patel & Co., Ahmedabad / Mr. Rajeshbhai P. Gangwani, Ahmedabad V/s Makhija & Associates, Thane / D. D. Enterprises, Mumbai	11.00 a.m.
8.	1519396/25	Opp. No. AMD-730578	K. C. Patel & Co., Ahmedabad / Nareshbhai R. Vashwani, Baroda V/s Lalji Advocates, Delhi / Seema Hosiery, Delhi	11.00 a.m.
9.	1519379/35	Opp. No. AMD-728157	Delhi Registration Service, Delhi / Mr. Narayan Das Tulsani, Bikaner V/s Suresh & Co., Mumbai / Amber Food Products, Gwalior	11.00 a.m.
10.	1519069/29	Opp. No. AMD-726225	D.C. Dani & Associates, Ahmedabad / Jitendrakumar Jayantilal Patel, Mahesana V/s Devan M. Desai Advocate, Ahmedabad / K.P. Industries, Dhrangdhra	11.00 a.m.
11.	1627051/05	Opp. No. AMD-749653	H. K. Acharya & Co., Ahmedabad / Jayeshbhai K. Mehta, Ahmedabad V/s Tradesafe, Jamnagar / Gmbell Healthcare (India) Pvt. Ltd., Ahmedabad	11.00 a.m.
12.	1624371/02	Opp. No. AMD-740528	Atul Limited, Valsad V/s R. K. Dewan & Co., Mumbai / Technova Imaging Systems Private Limited, Mumbai	11.00 a.m.
13	1627670/42	Opp. No. AMD-741001	G. D. Bansal & Associates, Jaipur / Neo Spirits Pvt. Ltd., Jaipur V/s Bansal & Bansal, Delhi / Ambience Hotels & Resort Limited, New Delhi	11.00 a.m.

14	1627059/05	Opp. No. AMD-753094	H. K. Acharya & Co., Ahmedabad / Jayeshbhai K. Mehta, Ahmedabad V/s Satish K. Mehta, Mumbai	11.00 a.m.
15	1627059/05	Opp. No. AMD-753114	H. K. Acharya & Co., Ahmedabad / Jayeshbhai K. Mehta, Ahmedabad V/s Bhagwati & Co., Mumbai / Gmbell Healthcare (India) Pvt. Ltd., Ahmedabad	11.00 a.m.
16.	1234699/05	Opp. No. AMD-207310	Chandrakant M. Joshi, Mumbai / M/s. Ramanlal Rughnathmalji Jain, Daman V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Sun Pharma Laboratories Limited, Mumbai	11.00 a.m.
17.	1261676/07	Opp. No. AMD-190025	Brahmbhatt & Associates, Ahmedabad / Ramnikbhai Hirjibhai Desai, Ahmedabad V/s Chandrakant M. Joshi, Mumbai / Rajhans Vegetable Oil Refinery Pvt. Ltd., Surat	11.00 a.m.
18	1218857/24	Opp. No. AMD-187423	Sharad Agrawal, Jodhpur / Vijay Shree Fab Tax Pvt. Ltd., Pali V/s Superfastaction Regn. Service, Surat / Vijay Shree Prints, Surat	11.00 a.m.
19.	1240738/34	Opp. No. AMD-204930	Jasani & Company, Rajkot / Shri Manish Ramniklal Kakkad, Rajkot V/s L. R. Swami Co., Chennai / The Sattur Small Match Producer's Service Industrial Co-Operative Society Limited, Sattur	11.00 a.m.

20.	1287471/34	Opp. No. AMD-199472	M/s. Khushbu Products, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Babul Products, Ahmedabad	11.00 a.m.
21	1061479/05	Opp. No. AMD-166333	P. B. Sharma, Ahmedabad / Nexus Biotech Pvt. Ltd., Ahmedabad V/s Tradesafe, Jamnagar / Cadila Pharmaceuticals Ltd., Ahmedabad	02.15 p.m.
22	1061479/05	Opp. No. AMD-164949	P. B. Sharma, Ahmedabad / Nexus Biotech Pvt. Ltd., Ahmedabad V/s Lall & Sethi, New Delhi	02.15 p.m.
23.	1081730/30	Rect. No. AMD-261066	Shah Shantilal Bhailal, Baroda V/s Tulsi Rice & Pulse Mills, Khambhatt	02.15 p.m.
24.	1047400/05	Opp. No. AMD-165241	Tradesafe, Jamnagar / Ajanta India Limited, Morbi V/s K & S Partners, Gurgaon	02.15 p.m.
25.	1091494/17	Opp. No. AMD-176279	Rajendra R. Raval, Jamnagar / Popatlal V. Makadiya, Rajkot V/s Indian Trade Marks Co., Delhi / Jindal Industries Ltd., Haryana	02.15 p.m.
26.	809148/05	Opp. No. AMD-137723	Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s W. S. Kane & Co., Mumbai / Godrej Consumer Products Ltd., Mumbai	02.15 p.m.

27	1344549/05	Opp. No. AMD-221925	G. D. Bansal & Associates, Jaipur / Pradeep Bajaj, Jaipur V/s De Penning & De Penning, Mumbai / Bajaj Auto Limited, Pune	02.15 p.m.
28	1341249/05	Opp. No. AMD-225707	Tradesafe, Jamnagar / Mrs. Sangeetaben Pankaj Pandya, Vadodara V/s D. P. Ahuja & Co., Calcutta	02.15 p.m.
29	1340770/29	Opp. No. AMD-212245	Jasani & Company, Rajkot / Madhubhai Popatbhai, Gondal V/s Delhi Registration Service, Delhi / Kamdhenu Ispat Ltd., N. Delhi	02.15 p.m.
30	1344179/29	Opp. No. AMD-221357	Ashoka Trade Marks Co., New Delhi / Baij Nath Goyal, Bharatpur V/s N. K. Arora Advocate, Agra / Manoj Oil Industries, Morena	02.15 p.m.
31	1344179/29	Opp. No. AMD-221447	Ashoka Trade Marks Co., New Delhi / Baij Nath Goyal, Bharatpur V/s P. K. Arora, Agra / B. P. Oil Mills Limited, Agra	02.15 p.m.
32	980065/30	Opp. No. AMD-146248	Trade Mark Registration Services, Jaipur / Haji Mohammad Anees, Ajmer V/s Arjun T. Bhagat & Co., Mumbai / Haji Mills, Nashik	02.15 p.m.
33	795522/30	Opp. No. AMD-201616	A.R. Shah & Co., Ahmedabad / Kamalbhai Kanaiyalal, Ahmedabad V/s Anand & Anand, New Delhi / Dharampal Premchand Limited, Delhi	02.15 p.m.

34	777288/05	Opp. No. AMD-257225	Nabrose Pharma Pvt. Ltd., Ahmedabad V/s Makhija & Associates, Thane	02.15 p.m.
35	663109/34	Opp. No. AMD-205175	Fatehchand C. Shah & Co., Mumbai / Purshottam Manilal Dholakia, Sihor V/s Y. J. Trivedi & Co., Ahmedabad / Prabhudas Kishoredas, Ahmedabad	02.15 p.m.
36	971714/05	Opp. No. AMD-200000	K. C. Patel & Co., Ahmedabad / Rucha Pharmaceuticals Pvt. Ltd., Ahmedabad V/s Princeps Pharmaceuticals Pvt. Ltd., Mumbai	02.15 p.m.
37	733278/07	Opp. No. AMD-233716	M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Kitchenwares India, Rajkot V/s M/s. Chandrakant & Co., Mumbai / M/s. Gurukripa Appliances, Mumbai	02.15 p.m.
38	993789/03	Opp. No. AMD-197820	Ashwin J. Patel, Unjha V/s Anand & Anand, New Delhi	02.15 p.m.
39	883045/05	Opp. No. AMD-225721	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Remfry & Sagar, New Delhi	02.15 p.m.
40	982498/11	Opp. No. AMD-208529	R. R. Shah & Co., Ahmedabad / Sureshchandra Purnashankar Sompura V/s Remfry & Sagar, New Delhi	02.15 p.m.

DATE OF HEARING 17.07.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	1142763/32	Opp. No. AMD-197828	Hiral C. Joshi, Mumbai / Praful Mohanlal Pansurya, Rajkot V/s Anand & Anand, New Delhi	11.00 a.m.
2.	1147029/24	Opp. No. AMD-258031	Superfastaction Regn. Service, Surat / Salasarlene Dress Fab Pvt. Ltd., Surat V/s Sharma & Associates, Ludhiana / Jain Amar Hosiery Factory, Ludhiana	11.00 a.m.
3.	1151731/07	Opp. No. AMD-724216	Tradesafe, Jamnagar / Forge & Blower Industries Limited, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / La Gajjar Machinerics Pvt. Ltd., Ahmedabad	11.00 a.m.
4.	1148919/05	Opp. No. AMD-187770	Subhashchandra V. Purohit, Ahmedabad / Zunedahmed Ibrahimhai Sabugar, Sabarkantha V/s Sanjay P. Gogia, Ludhiana / Nanak Laboratories (P) Ltd., Ludhiana	11.00 a.m.
5.	1147938/05	Opp. No. AMD-196863	Sunil Kumar, Vadodara V/s Rajvi Vipul Bhagat, Mumbai	11.00 a.m.
6.	1234846/26	Opp. No. AMD-238931	G. D. Bansal & Associates, Jaipur / Nami Chand Mehta, Balotra V/s Arjun T. Bhagat & Co., Mumbai / Arviva Industries (India) Ltd., Mumbai	11.00 a.m.

7.	1234862/26	Opp. No. AMD-239448	M/s. G. D. Bansal & Associates, Jaipur / M/s. Vimalscop Products, Ahmedabad V/s Mr. Rajendra H. Bhansali, Ahmedabad / M/s. Vimal Mills India, Jasol	11.00 a.m.
8.	1235001/21	Opp. No. AMD-195599	Rajendra H. Bhansali, Ahmedabad / Madan Bhabhutmalji Jain, Ahmedabad V/s Ashoka Trade Marks Co., New Delhi / Pearl Polymers Ltd., New Delhi	11.00 a.m.
9.	1235252/20	Opp. No. AMD-188689	J. T. Trivedi & Associates, Ahmedabad / Jalaram Ceramics Ltd., Ahmedabad V/s Chandrakant M. Joshi, Mumbai / Bell Granito Ceramica Ltd., Mumbai	11.00 a.m.
10.	1239276/11	Opp. No. AMD-228074	Tradesafe, Jamnagar / Manishbhai G. Patel, Jamnagar V/s Remfry & Sagar, New Delhi	11.00 a.m.
11.	1342341/32	Opp. No. AMD-225156	Jasani & Company, Rajkot / Vijaybhai Muljibhai Kanani, Rajkot V/s Saikrishna & Associates, Noida	11.00 a.m.
12.	1344026/32	Opp. No. AMD-228548	M/s. K. C. Patel & Co., Ahmedabad / M/s. Varsh Healthcare, Rajkot V/s M/s. Singh & Singh Lall & Sethi, New Delhi	11.00 a.m.
13.	1340769/29	Opp. No. AMD-220347	Jasani & Company, Rajkot / Madhubhai Popatbhai, Gondal V/s Holla Associates, Bangalore / Kamdhenu Coconut Industries, Kundapur	11.00 a.m.

14.	1340769/29	Opp. No. AMD-221405	Jasani & Company, Rajkot / Madhubhai Popatbhai, Gondal V/s Delhi Registration Services, Delhi / Kamdhenu Ispat Ltd., Gurgaon	11.00 a.m.
15.	1080659/05	Opp. No. AMD-742886	Mr. Suresh M. Upadhayaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	11.00 a.m.
16.	1097786/05	Opp. No. AMD-185478	Tradesafe, Jamnagar / Ontario Organics Pvt. Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / Galpha Laboratories Ltd., Mumbai	11.00 a.m.
17.	1097786/05	Opp. No. AMD-186412	Tradesafe, Jamnagar / Ontario Organics Pvt. Ltd., Ahmedabad V/s Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad	11.00 a.m.
18.	1097786/05	Opp. No. AMD-186464	Tradesafe, Jamnagar / Ontario Organics Pvt. Ltd., Ahmedabad V/s International Trade Mark Bureau, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
19.	1064669/12	Opp. No. AMD-172768	Mr. Jatin Y. Trivedi, Ahmedabad / Patel Kantibhai Gopaldas, Mehsana V/s Amarjit & Associates, New Delhi / Friends Auto (India) Ltd., Faridabad	11.00 a.m.
20.	1082432/30	Opp. No. AMD-259777	Brahmbhatt & Associates, Ahmedabad / Patel Ramnalal Vastram, Unjha V/s	11.00 a.m.

			Nanavati & Nanavati Advocates, Ahmedabad / Patel Maganlal Shivram, Mehsana	
21.	1512464/05	Opp. No. AMD-729603	D.C. Dani & Associates, Ahmedabad / Biocare Remedies Pvt. Ltd., Gandhinagar V/s Kayser & Company, Mumbai / Biological E. Ltd., Mumbai	02.15 p.m.
22.	1515084/05	Opp. No. AMD-726563	K. C. Patel & Co., Ahmedabad / Mr. Vikash Rajgarhia, Ahmedabad V/s Vishesh & Associates, Mumbai / Glenmark Pharmaceuticals Ltd., Mumbai	02.15 p.m.
23	1514108/30	Opp. No. AMD-731357	G. D. Bansal & Associates, Jaipur / Govindi Ram Kumavat, Nagaur V/s Sahara India, Lucknow	02.15 p.m.
24.	1513858/30	Opp. No. AMD-728267	Manjula Raval, Ahmedabad / Bhanubhai Shankerlal Joshi, Unjha V/s R. K. Dewan & Co., Mumbai	02.15 p.m.
25.	1515912/07	Opp. No. AMD-729984	Chirag A. Shah Advocate, Ahmedabad / Patel Kantibhai Behecharbhai, Ahmedabad V/s Tradesafe, Jamnagar / Pragati Industries, Rajkot	02.15 p.m.
26.	1451302/29	Opp. No. AMD-717468	K. C. Patel & Co., Ahmedabad / Rajbhog Foods Pvt. Ltd., Himatnagar V/s Union Trade Mark Company, New Delhi / Shree Rajmoti Industries, Rajkot	02.15 p.m.

27.	1451680/16	Opp. No. AMD-720059	Rajesh Ratilal Soni Advocate, Ahmedabad / Kaushikkumar Dhirajlal Doshi, Ahmedabad V/s P. S. Pai & Co., Mumbai / Mehsana Dist. Co. Op. Milk Producer's Union Limited, Mehsana	02.15 p.m.
28	1417783/03	Opp. No. AMD-731303	D.C. Dani & Associates, Ahmedabad / Mustaq Ahemad Mohammad Jamal Hasanji, Sabarkantha V/s Madamser & Co., New Delhi / Avon Cycles Limited, Ludhiana	02.15 p.m.
29	1449545/29	Opp. No. AMD-717971	Taj Trade Mark Pvt. Ltd., Agra / Yogesh Chand, Bharatpur V/s Worldwide Registration Bureau, New Delhi / Panchhi Petha Store, Agra	02.15 p.m.
30	1412658/05	Opp. No. AMD-714559	Y. J. Trivedi & Company, Ahmedabad / M/s. Corona Remedies Pvt. Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon	02.15 p.m.
31	1412658/05	Opp. No. AMD-718386	Y. J. Trivedi & Company, Ahmedabad / M/s. Corona Remedies Pvt. Ltd., Ahmedabad V/s Anand & Anand, New Delhi	02.15 p.m.
32	978529/05	Opp. No. AMD-178638	Tradesafe, Ahmedabad / Zenith Healthcare Limited, Ahmedabad V/s Ashoka Registration Service, New Delhi / Mankind Pharma Pvt. Ltd., N. Delhi	02.15 p.m.
33	947928/21	Opp. No. AMD-113599	Mr. Chandrakant M. Joshi, Mumbai / M/s. Kiran Refractory, Thangadh V/s	02.15 p.m.

			M/s. The Acme Company, New Delhi / M/s. Hindustan Sanitaryware & Industries Ltd., Kolkata	
34	980119/07	Opp. No. AMD-135196	J. T. Trivedi & Associates, Ahmedabad / Saumil Sureshchandra Vakil, Ahmedabad V/s A.R. Shah & Co., Ahmedabad / Mehul Sales Corporation, Ahmedabad	02.15 p.m.
35	883604/05	Opp. No. AMD-229439	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Genetic Pharma, Vadodara V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Aristo Pharmaceuticals Limited, Mumbai	02.15 p.m.
36	789982/05	Opp. No. AMD-114688	Cadila Pharmaceuticals Ltd., Ahmedabad V/s Saikrishna & Associates, Noida	02.15 p.m.
37	988544/30	Opp. No. AMD-233655	Rushvi N. Shah, Ahmedabad / Jethabhai Puraji Modi, Ahmedabad V/s Anand & Anand, New Delhi / Piruz Khambata, Ahmedabad	02.15 p.m.
38	760857/05	Opp. No. AMD-195311	Arjun T. Bhagat & Co., Mumbai / Eldee Herbocare Private Limited, Rajkot V/s International Trade Marks Bureau, Mumbai / Elder Pharmaceuticals Ltd., Mumbai	02.15 p.m.
39	825568/29	Opp. No. AMD-233569	P. K. Arora, Agra / Prakash Bagpatia, Bharatpur V/s S. Majumdar & Co., Kolkata / Bhagwati Oil Mills, Jarkhand	02.15 p.m.
40	692279/29	Rect. No. AMD-260985	S. Majumdar & Co., Kolkata / Ellora Time Pvt. Ltd., Morbi V/s Ellora Bakers & Confectioners, Dehradun	02.15 p.m.

41	904353/10	Opp. No. AMD-232272	Pankajkumar B. Sharma, Ahmedabad / Gitaben H. Patel, Ahmedabad V/s P. K. Arora, Agra / Raj Vijay Corporation, Agra	02.15 p.m.
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DATE OF HEARING 18.07.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1910374/08	Opp. No. AMD-776277	Kirankumar J. Jasani Advocate, Rajkot / Shri Kamlesh Ramniklal Shah, Rajkot V/s D.P. Ahuja & Co., Calcutta	11.00 a.m.
2	1907645/19	Opp. No. AMD-779684	M. N. Shah & Co., Ahmedabad / Lemon Ceramic Pvt. Ltd., Mumbai V/s H. P. Associates, Mumbai / Lemon Home Appliances Pvt. Ltd., Ahmedabad	11.00 a.m.
3	1914396/03	Opp. No. AMD-791182	H. K. Acharya & Company, Ahmedabad / D.M.M. Food Products Pvt. Ltd., Ahmedabad V/s Ashoka Trade Mark Co., New Delhi / Samar Polytex Ltd., Delhi	11.00 a.m.
4	1925966/25	Opp. No. AMD-786016	Gautam & Company, Jaipur / Shri Lukesh Kumar, Sri Ganga Nagar V/s P. K. Arora, Agra / Avery Shoes, Agra	11.00 a.m.
5	1924214/09	Opp. No. AMD-802533	Parshwad N. Vora, Bhavnagar V/s	11.00 a.m.

			D.P. Ahuja & Co., Calcutta	
6	2006023/06	Opp. No. AMD-799113	Mrugeshkumar Anandjibhai Mavani Advocate, Rajkot / Jitendrabhai Mansukhbhai Vadodariya, Rajkot V/s Indian Trade Marks Co., Delhi / Alif Industries, Aligarh	11.00 a.m.
7	2005435/09	Opp. No. AMD-825742	Makhija & Associates, Thane / Trinity Energy Systems Pvt. Ltd., Vadodara V/s Bansal & Company, Delhi / Trinity Touch Pvt. Ltd., New Delhi	11.00 a.m.
8	2006022/17	Opp. No. AMD-802663	Mrugeshkumar Anandjibhai Mavani Advocate, Rajkot / Rathod Mansinh Jadavbhai, Rajkot V/s Jasani & Company, Rajkot / Silver Engineering Company, Rajkot	11.00 a.m.
9	2003993/36	Opp. No. AMD-783913	Technoleg-IPR, Nadiad / Sanjay Nayak, Ahmedabad V/s Bansal & Company, Delhi / Angel Promoters Pvt. Ltd., Delhi	11.00 a.m.
10	2006119/26	Opp. No. AMD-788279	Superfastaction Regn. Service, Surat / Nandkishore Natwerlal Bardolia, Surat V/s R. K. Dewan & Co., Mumbai / Lace Makers India, Surat	11.00 a.m.
11	1103392/30	Opp. No. AMD-231145	Nayan Rawal & Associates, Mumbai / Cadila Healthcare Ltd., Ahmedabad V/s Manoj G. Menda, Mumbai / Martel Hammer Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
12	1125756/05	Opp. No. AMD-220869	M/s. Nanavati Associates, Ahmedabad / M/s. Alembic Pharmaceuticals Limited, Vadodara	11.00 a.m.

			V/s M/s. R. K. Dewan & Co., Mumbai / M/s. Alta Laboratories Limited, Mumbai	
13	1144165/24	Opp. No. AMD-209135	Shreeji Consulant, Ahmedabad / Mr. Subhashkumar Shantilal Pagaria, Surat V/s Arjun T. Bhagat & Co., Mumbai / Paharia Silk Mills Pvt. Ltd., Mumbai	11.00 a.m.
14	1142093/30	Opp. No. AMD-198913	K. C. Patel & Co., Ahmedabad / Saurashtra Gruh Udhog Bhandar, Ahmedabad V/s Delhi Registration Services, Delhi / Sona Spices Pvt. Ltd., Chandigarh	11.00 a.m.
15	1144666/01	Opp. No. AMD-231983	H. K. Acharya & Company, Ahmedabad / Anjani Kumar Rampratap Kandoi, Rajasthan V/s Arjun T. Bhagat & Company, Mumbai / Larsen & Toubro Ltd., Mumbai	11.00 a.m.
16	1632237/25	Opp. No. AMD-751141	Archana Mishra, Jaipur / Mrs. Manju Maheshwary, Jaipur V/s Arjun T. Bhagat & Co., Mumbai / Shirt Company (India) Private Limited, Mumbai	11.00 a.m.
17	1661390/05	Opp. No. AMD-750678	Brahmbhatt & Associates, Ahmedabad / M/s. Salvo Health Care Pvt. Ltd., Ahmedabad V/s India Law Services Advocates & Legal Consultants, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
18	1637038/08	Opp. No. AMD-761091	T. C. Patel & Co., Ahmedabad / K. D. Kitchenwares Pvt. Ltd., Rajkot V/s Ajay Sahni, New Delhi / Api Polymers (I) Pvt. Ltd., Delhi	11.00 a.m.

19	1616662/30	Opp. No. AMD-736325	M/s. K. C. Patel & Co., Ahmedabad / M/s. Vimal Agro Products Pvt. Ltd., Bardoli V/s M/s. Manchanda Associates, New Delhi / M/s. Jain Riceland Pvt. Ltd., Delhi	11.00 a.m.
20	1623650/30	Opp. No. AMD-741261	Advocate Deepa Kulkarni, Mumbai / Mr. Praveen K. Jain, Rajasthan V/s Devan M. Desai Advocate, Ahmedabad / K. P. Industries, Dhrangdhra	11.00 a.m.
21	1457507/05	Opp. No. AMD-724478	K. C. Patel & Co., Ahmedabad / Rajendra Kumar Mangaldas Pate, Ahmedabad V/s H. K. Acharya & Co., Ahmedabad / Gujarat Pesticides, Ahmedabad	02.15 p.m.
22	1457508/05	Opp. No. AMD-724476	K. C. Patel & Co., Ahmedabad / Rajendra Kumar Mangaldas Pate, Ahmedabad V/s H. K. Acharya & Co., Ahmedabad / Gujarat Pesticides, Ahmedabad	02.15 p.m.
23	1457513/05	Opp. No. AMD-724472	K. C. Patel & Co., Ahmedabad / Rajendra Kumar Mangaldas Pate, Ahmedabad V/s H. K. Acharya & Co., Ahmedabad / Gujarat Pesticides, Ahmedabad	02.15 p.m.
24	1457514/05	Opp. No. AMD-724474	K. C. Patel & Co., Ahmedabad / Rajendra Kumar Mangaldas Pate, Ahmedabad V/s H. K. Acharya & Co., Ahmedabad / Gujarat Pesticides, Ahmedabad	02.15 p.m.
25	1457506/05	Opp. No. AMD-724473	K. C. Patel & Co., Ahmedabad / Rajendra Kumar Mangaldas Pate, Ahmedabad	02.15 p.m.

			V/s H. K. Acharya & Co., Ahmedabad / Gujarat Pesticides, Ahmedabad	
26	1217016/24	Opp. No. AMD-198344	Mr. Rohit Jain, Advocate, Jaipur / M/s. Tulsi Cotton Mills Pvt. Ltd., Pali-Marwar V/s M/s. Parker & Parker, Mumbai / Tulsi Cloth Processors Pvt. Ltd., Mumbai	02.15 p.m.
27	1255927/32	Opp. No. AMD-211673	Aditya & Associates, Mumbai / Beni Gopal Mantri, Ajmer V/s G. S. Rijhwani & Co., Mumbai / Natraj Food Products, Ajmer	02.15 p.m.
28	1238148/25	Opp. No. AMD-200933	Pankajkumar B. Sharma, Ahmedabad / Baldev Nebhandas Tindwani, Ahmedabad V/s Sanjay P. Gogia, Ludhiana / Bhagwant Knitwears, Ludhiana	02.15 p.m.
29	1234844/25	Opp. No. AMD-258186	G. D. Bansal & Associates, Jaipur / Nami Chand Mehta, Balotra V/s Rajendra H. Bhansali, Ahmedabad / Vimal Mills India, Jasol	02.15 p.m.
30	1237009/09	Opp. No. AMD-196436	Raval & Co., Ahmedabad / Hitesh Amrutlal Modi, Ahmedabad V/s Chandrakant M. Joshi, Mumbai / Precision Wires India Ltd., Mumbai	02.15 p.m.
31	1239512/30	Opp. No. AMD-189608	D.C. Dani & Associates, Ahmedabad / Jitendra Fulchandbhai Prajapati, Mehsana V/s Delhi Registration Services, Delhi / KRBL Limited, Delhi	02.15 p.m.

32	483817/05	Opp. No. AMD-450	M/s. Craford Bayley & Co., Mumbai V/s Mr. Suresh M. Upadhayaya, Ahmedabad / M/s. Cadila Healthcare Ltd., Ahmedabad	02.15 p.m.
33	548941/05	Opp. No. AMD-54405	M/s. Trinity Pharmaceuticals (India) Private Limited, Kerala V/s Delhi Trade Mark Company, New Delhi / M/s. Three-N- Products Pvt. Ltd., New Delhi	02.15 p.m.
34	924715/30	Opp. No. AMD-161720	Jatin Y. Trivedi, Ahmedabad / Rameshbhai Ranchhoddas Mehta, Vasad V/s Delhi Registration Services, Delhi / Arjun Dass Brij Lal & Co., Delhi	02.15 p.m.
35	910073/30	Opp. No. AMD-716358	Babulal Baheti, Bikaner V/s Atul Trade Mark Co., Delhi / Vinod Food Products, Delhi	02.15 p.m.
36	699754/10	Opp. No. AMD-105002	Dispokit Surgicals Private Limited, Alwar V/s Madamser & Co., Delhi / Eastern Medikit Ltd., Delhi	02.15 p.m.
37	694118/11	Opp. No. AMD-60589	M/s. M. P. Mirchandani & Co, Mumbai / M/s. Beckon Electronics Pvt. Ltd., Rajkot V/s M/s. Beacon Electronics, New Delhi	02.15 p.m.
38	264124/07	Rect. No. AMD-260446	Chandrakant M. Joshi, Mumbai / Lubi Industries LLP, Ahmedabad V/s A.R. Shah & Co., Ahmedabad / Sarvoday Pumps Pvt. Ltd., Ahmedabad	02.15 p.m.

39	751617/01	Opp. No. AMD-210221	Arihant Phosphate & Fertilizer Pvt. Ltd., Chittorgarh V/s The Acme Company, New Delhi / Chambal Fertilisers & Chemicals Limited, Kota	02.15 p.m.
40	691050/07	Opp. No. AMD-176080	Sharp Trade Mark Co., New Delhi / Guru Nanak & Foundry Works, Amritsar V/s Mahtta & Co., Ludhiana / Friends Auto Ind., PB	02.15 p.m.
41	741644/08	Opp. No. AMD-709722	M. P. Mirchandani & Co., Mumbai / Ramaniklal Laxmichand Shah, Rajkot V/s Mangla Registration Service, Delhi / Surja Tools Mfg., Company, Ludhiana	02.15 p.m.

DATE OF HEARING 22.07.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1456937/23	Opp. No. AMD-717932	Tradesafe, Jamnagar / The Lakhotia Textiles Pvt. Ltd., Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Artex Apparels, Ahmedabad	11.00 a.m.
2	1457511/05	Opp. No. AMD-724471	K. C. Patel & Co., Ahmedabad / Rajendra Kumar Mangaldas Patel, Ahmedabad V/s H. K. Acharya & Company, Ahmedabad / Gujarat Pesticides, Ahmedabad	11.00 a.m.

3	1457509/05	Opp. No. AMD-724477	K. C. Patel & Co., Ahmedabad / Rajendra Kumar Mangaldas Patel, Ahmedabad V/s H. K. Acharya & Company, Ahmedabad / Gujarat Pesticides, Ahmedabad	11.00 a.m.
4	1457510/05	Opp. No. AMD-724479	K. C. Patel & Co., Ahmedabad / Rajendra Kumar Mangaldas Patel, Ahmedabad V/s H. K. Acharya & Company, Ahmedabad / Gujarat Pesticides, Ahmedabad	11.00 a.m.
5	1457512/05	Opp. No. AMD-724470	K. C. Patel & Co., Ahmedabad / Rajendra Kumar Mangaldas Patel, Ahmedabad V/s H. K. Acharya & Company, Ahmedabad / Gujarat Pesticides, Ahmedabad	11.00 a.m.
6	1142854/30	Opp. No. AMD-255077	Jatin Y. Trivedi, Ahmedabad / Patel Tea Packers, Unjha V/s H. K. Acharya & Company, Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna	11.00 a.m.
7	1109780/05	Opp. No. AMD-176731	Tradesafe, Ahmedabad / Zenith Healthcare Limited, Ahmedabad V/s Burroughs Wellcome (India) Ltd., Mumbai	11.00 a.m.
8	1147006/03	Opp. No. AMD-194097	K. C. Patel & Co., Ahmedabad / Madhusudanbhai M. Andharia, Bhavnagar V/s Ananad & Anand, New Delhi	11.00 a.m.

9	1133412/03	Opp. No. AMD-163211	Tradesafe, Ahmedabad / Ajanta India Ltd., Morbi V/s Law & Prudence, Mumbai / Harish Motichand Sariya, Mumbai	11.00 a.m.
10	1151363/30	Opp. No. AMD-200023	Ajit A. Warialani, Vadodara / Atulbhai Manghanmal Keshwani, Baroda V/s L. R. Swami Co., Chennai / Aroma Bakery, Tamilnadu	11.00 a.m.
11	1236332/19	Opp. No. AMD-193676	H. K. Acharya & Company, Ahmedabad / Rajendra Priyavadan Parikh, Anand V/s Jasani & Company, Rajkot / Silver Lime, Upleta	11.00 a.m.
12	1263048/30	Opp. No. AMD-188723	G. D. Bansal & Associates, Jaipur / Gulab Puri, Pali- Marwar V/s Atil Trade Mark Co., Delhi / Lala Shivnathrai Sumer Chand, Rohtak	11.00 a.m.
13	1239545/05	Opp. No. AMD-710364	B. D. Shukla & Company, Ahmedabad / Piyush Palkhiwala, Ahmedabad V/s Bharti Registration Service, New Delhi / Prakash Brassware Industries, New Delhi	11.00 a.m.
14	1234727/33	Opp. No. AMD-198461	Hiral Chandrakant Joshi, Bhavnagar / Ramanlal Rughnathmalji Jain, Daman V/s Anand & Anand, New Delhi	11.00 a.m.
15	1228267/29	Opp. No. AMD-225807	Shree Swaminarayan Temple, Ahmedabad V/s Delhi Registration Services, Delhi / Matrumal Dhannalal Oil Mills, U.P.	11.00 a.m.

16	1519429/24	Opp. No. AMD-730418	Superfastaction Regn. Service, Surat / Ravi Dindayal Agarwal, Surat V/s R. K. Dewan & Co., Mumbai / Bulbul, Thane (w)	11.00 a.m.
17	1519839/19	Opp. No. AMD-730422	Y. J. Trivedi & Co., Ahmedabad / Sakar Glazed Tiles Pvt. Ltd., Ahmedabad V/s W. S. Kane & Co., Mumbai / H & R Johnson (India) Limited, Mumbai	11.00 a.m.
18	1519414/35	Opp. No. AMD-729029	Indo Overseas Trade Marks Co. Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Arjun T. Bhagat & Co., Mumbai / Unicorn Silk Mills, Mumbai	11.00 a.m.
19	1519448/03	Opp. No. AMD-728937	K. C. Patel & Co., Ahmedabad / Jyoti Jitenbhai Bhatt, Baroda V/s C. Venkatasubramaniam, Bangalore / Incense Creators, Bangalore	11.00 a.m.
20	1519700/30	Opp. No. AMD-730227	Joshi Prakashchandra Bhalashankar, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Rajwadi Papad House, Jamnagar	11.00 a.m.
21	2677586/32	Opp. No. AMD-893519	Vikash Asawat, Rajasthan / Vijay Kumar Bhalodia, Kota (Raj.) V/s H. K. Acharya & Company, Ahmedabad / Shree Dwarika Gruh Udhyog, Jamnagar	02.15 p.m.

22	2523836/43	Opp. No. AMD-935660	Sukadevi Ummesingh Purohit, Ahmedabad V/s P. K. Arora, Agra / Mohan Bakery, Haryana	02.15 p.m.
23	2832535/16	Opp. No. AMD-945317	Rakesh Gandh, Rajasthan / Om Prakash Makhija, Rajasthan V/s R. K. Abrol, Haryana / M/s. Shivani Stationery, Maharashtra	02.15 p.m.
24	3302799/32	Opp. No. AMD-915550	M/s. Technoleg-IPR (Advocates), Nadiad / Bhavya Arvindbhai Pujara, Ahmedabad V/s M/s. Mother Dairy Fruit & Vegetable Private Limited, Delhi	02.15 p.m.
25	3166125/30	Opp. No. AMD-867883	Kashyap Popat Khandagale, Pune / Shahnawaz Khiljee, Rajasthan V/s Lalji Advocates, Delhi / Today Tea Limited, Delhi	02.15 p.m.
26	3086477/34	Opp. No. AMD-859450	H. K. Acharya & Company, Ahmedabad / Golden Tobacco Limited, Vadodara V/s S. Majumdar & Co., Kolkata / ITC Limited, Kolkata	02.15 p.m.
27	3047419/09	Opp. No. AMD-906275	Mr. Narendra R. Shah, Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Polycab Wires Private Limited, Mumbai	02.15 p.m.
28	3464659/06	Opp. No. AMD-911456	Gaurav Soni Advocate, Ahmedabad / M/s. Satyam Steel Industries, Bhavnagar V/s Auromaa Associates, West Bengal / Skipper Limited, Kolkata	02.15 p.m.

29	3318916/25	Rect. No. AMD-263716	Chalodiya Rajubhai Raghavbhai, Surat V/s Shiv Law House, New Delhi / Mr. Rajeev Sinha, Haryana	02.15 p.m.
30	2926757/35	Opp. No. AMD-912152	P. K. Arora, Agra (U.P.) / Susheel Yarns Private Limited, Rajasthan V/s R. K. Dewan & Co., Mumbai / Raymond Apparel Limited, Mumbai	02.15 p.m.
31	1870292/06	Opp. No. AMD-770381	D. C. Dani & Associates, Ahmedabad / M/s. Heavy Metal & Tubes Limited, Ahmedabad V/s V. Goopalakrishna, Karnataka / HMT Limited, Bangalore	02.15 p.m.
32	1912644/30	Opp. No. AMD-788701	Brahmbhatt & Associates, Ahmedabad / Ramanlal Vastaram Patel V/s Gundeep Mamik, New Delhi	02.15 p.m.
33	1913533/05	Opp. No. AMD-775410	Suresh M. Upadhayaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s Neon Laboratories Limited, Mumbai	02.15 p.m.
34	1913533/05	Opp. No. AMD-776106	Suresh M. Upadhayaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s V. A. Associates, Mumbai / Lupin Limited, Mumbai	02.15 p.m.
35	1914478/12	Opp. No. AMD-786536	Tradesafe Intellectual Property Organisation Pvt., Ahmedabad / Atul Auto Limited, Rajkot V/s V. Gopalakrishna, Bangalore / Impact Safety Glass Works Pvt. Ltd., Bangalore	02.15 p.m.

36	1914478/12	Opp. No. AMD-786966	Trradesafe, Ahmedabad/ Atul Auto Limited, Rajkot V/s Remfry & Sagar, Gurgaon	02.15 p.m.
37	1087217/30	Opp. No. AMD-230460	The Calcutta Trade Mark Co., Delhi / Kanhaiyalal Sethia, Rajasthan V/s Bhagwati & Co., Mumbai / K. K. Masalawala, Mumbai	02.15 p.m.
38	1087216/30	Opp. No. AMD-226974	The Calcutta Trade Mark Co., Delhi / Kanhaiyalal Sethia, Rajasthan V/s Ramkumar Agarwal, Delhi / Anil Katiyar, Delhi	02.15 p.m.
39	1087216/30	Opp. No. AMD-230459	The Calcutta Trade Mark Co., Delhi / Kanhaiyalal Sethia, Rajasthan V/s Bhagwati & Co., Mumbai / K. K. Masalawala, Mumbai	02.15 p.m.
40	1087216/30	Opp. No. AMD-236287	The Calcutta Trade Mark Co., Delhi / Kanhaiyalal Sethia, Rajasthan V/s Pradeep Mathur, Delhi	02.15 p.m.
41	1082727/05	Opp. No. AMD-237023	Vikash Rajgarhia, Ahmedabad V/s Welcure Drugs & Pharmaceuticals Pvt. Ltd., Delhi	02.15 p.m.

DATE OF HEARING 23.07.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1907158/11	Opp. No. AMD-823811	Parker & Parker Company, Ahmedabad / Electrotherm Solar Limited, Ahmedabad V/s Thakur & Co., Mumbai	11.00 a.m.
2	1907158/11	Opp. No. AMD-824675	Parker & Parker Company, Ahmedabad / Electrotherm Solar Limited, Ahmedabad V/s Varikasery & Varikasery, Mumbai / Electraa Solar Systems, Satara	11.00 a.m.
3	1917789/30	Opp. No. AMD-792467	Sanjay Kumar Jain, Nagore V/s Kamal V. Verma Advocate, Adipur / Chiral Salt (India) Pvt. Ltd., Kachchh	11.00 a.m.
4	1912644/30	Opp. No. AMD-788701	Brahmbhatt & Associates, Ahmedabad / Ramanlal Vastram Patel, Unjha V/s Gundeep Mamik	11.00 a.m.
5	1911906/05	Opp. No. AMD-775427	Alpesh Patel, Ahmedabad V/s Bal Pharma Ltd., Bangalore	11.00 a.m.
6	1911906/05	Opp. No. AMD-776358	Alpesh Patel, Ahmedabad V/s Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad	11.00 a.m.

7	1815639/05	Opp. No. AMD-781630	Shah IP, Ahmedabad / Crop Life Science Ltd., Ankleshwar V/s V. Ravi Advocate, Chennai / Micro Labs Limited, Bangalore	11.00 a.m.
8	1815632/05	Opp. No. AMD-878651	Chandrakant M. Joshi, Mumbai / Mr. Harihar Ambalal Patel, Baroda V/s Indo German Alkaloids, Mumbai	11.00 a.m.
9	1816722/05	Opp. No. AMD-770112	Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad V/s V. Ravi Advocate, Chennai / Micro Labs Limited, Bangalore	11.00 a.m.
10	1822180/31	Opp. No. AMD-767678	J. T. Trivedi & Associates, Ahmedabad / Shri Jagdishbhai Ambalal Patel, Unjha V/s R. K. Dewan & Company, Mumbai / Kanhaiyalal & Company, Pune	11.00 a.m.
11	1816241/30	Opp. No. AMD-797783	Y. J. Trivedi & Co., Ahmedabad / Ahmedabad District Co- Op. Milk Producer's Union Ltd., Ahmedabad V/s Tradesafe, Ahmedabad / Shree Bhagwati Flour Mills Pvt. Ltd., Ahmedabad	11.00 a.m.
12	1235253/16	Opp. No. AMD-237005	J. T. Trivedi & Associates, Ahmedabad / Jalaram Ceramics Limited, Ahmedabad V/s United Legal Services, Mumbai / H & R Johnson (India) Ltd., Mumbai	11.00 a.m.
13	1236877/05	Opp. No. AMD-198751	Tanvish Bhatt, Ahmedabad / Uni Vision Healthcare Limited, Ahmedabad V/s	11.00 a.m.

			Bharat Shah & Co., Mumbai / USV Limited, Mumbai	
14	1261555/41	Rect. No. AMD-259997	M/s. G. D. Bansal & Associates, Jaipur / M/s. India International Technical Institute, Jaipur V/s M/s. GMGC, Pune	11.00 a.m.
15	1081957/21	Opp. No. AMD-164922	Chandrakant M. Joshi, Mumbai / Bhurabhai Pitambardas Prajapati, Thangadh V/s Manmohan Singh & Associates, New Delhi / Yashpal Bharara, New Delhi	11.00 a.m.
16	1134879/05	Opp. No. AMD-130243	Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s Lall Lahiri & Salhotra, Haryana	11.00 a.m.
17	1134879/05	Opp. No. AMD-131413	Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s International Trade Marks Bureau, Mumbai / Biovitamins Private Limited, Bangalore	11.00 a.m.
18	1329501/42	Opp. No. AMD-221919	Y. J. Trivedi & Company, Ahmedabad / Atithi Relaties Private Limited, Ahmedabad V/s Krishna & Saurastri, Mumbai	11.00 a.m.
19	1149735/30	Opp. No. AMD-197824	G. D. Bansal & Associates, Jaipur / S. N. Maheshwari, Rajasthan V/s The Acme Company, New Delhi / Dharampal Satyapal Ltd., New Delhi	11.00 a.m.

20	1091038/05	Opp. No. AMD-207766	M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Shelter Pharmacy, Himatnagar V/s Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad	11.00 a.m.
21	1421200/07	Opp. No. AMD-712338	Gautam & Company, Jaipur / Shri Arjun Choudhary, Jaipur V/s Mahtta & Co., Ludhiana / Rex Sewing Machine Co. Pvt. Ltd., PB	02.15 p.m.
22	1456703/34	Opp. No. AMD-715739	Y. J. Trivedi & Co., Ahmedabad / Sharifan Begum, Rajasthan V/s G. D. Bansal & Associates, Jaipur / Usman Bhai Islam Bhai, Rajasthan	02.15 p.m.
23	1457196/05	Opp. No. AMD-716480	K. C. Patel & Co., Ahmedabad / Skylark Pharmaceuticals Pvt. Ltd., Ankleshwar V/s Y. J. Trivedi & Company, Ahmedabad / Meghmani Organics Ltd., Ahmedabad	02.15 p.m.
24	1416346/24	Opp. No. AMD-729391	Manjula Raval, Ahmedabad / Ashokkumar Prahaldrail Sindwani, Ahmedabad V/s Rajendra H. Bhansali, Ahmedabad / Shri Ram Enterprise, Ahmedabad	02.15 p.m.
25	1456224/07	Opp. No. AMD-714172	Jasani & Company, Rajkot / Prafulbhai Laxmanbhai Virda, Rajkot V/s Mahtta & Co., Ludhiana / New Manjit Industries, Punjab	02.15 p.m.
26	1522693/30	Opp. No. AMD-728430	Chandrakant M. Joshi, Mumbai / Naklank Enterprise Pvt. Ltd., Vadodara V/s	02.15 p.m.

			Arora Registration Service, Amritsar / Sachdeva & Sons Industries Private Limited, Amritsar	
27	1519403/30	Opp. No. AMD-728850	Jasani & Company, Rajkot / Dineshbhai Jivanlal Morjariya, Porbandar V/s Manchanda Associates, New Delhi / S. S. Food Industries, Delhi	02.15 p.m.
28	1519402/30	Opp. No. AMD-728849	Jasani & Company, Rajkot / Dineshbhai Jivanlal Morjariya, Porbandar V/s Manchanda Associates, New Delhi / S. S. Food Industries, Delhi	02.15 p.m.
29	1521292/16	Opp. No. AMD-729987	K. C. Patel & Co., Ahmedabad / Arvindbhai B. Desai, Silvassa V/s Anand & Anand, New Delhi	02.15 p.m.
30	1518119/19	Opp. No. AMD-730389	Nanavati & Associates, Ahmedabad / Nishith Shah, Ahmedabad V/s Henal Vakharia & Associates, Mumbai / Spykar Lifestyles Pvt. Ltd., Mumbai	02.15 p.m.
31	1637054/05	Opp. No. AMD-746439	M/s. J. T. Jhala & Co., Ahmedabad / M/s. KLM Laboratories Pvt. Ltd., Surat V/s M/s. Neon Laboratories Limited, Mumbai	02.15 p.m.
32	1636863/05	Opp. No. AMD-753203	Tradesafe, Jamnagar / Gmbell Healthcare (India) Pvt. Ltd., Mumbai V/s Lall & Sethi, New Delhi	02.15 p.m.

33	1636863/05	Opp. No. AMD-752472	Tradesafe, Jamnagar / Gmbell Healthcare (India) Pvt. Ltd., Mumbai V/s Indoco Remedies Ltd., Mumbai	02.15 p.m.
34	1637040/21	Opp. No. AMD-761093	T. C. Patel & Co., Ahmedabad / K. D. Kitchenwares Pvt. Ltd., Rajkot V/s Ajay Sahni, New Delhi / Api Polymers (I) Pvt. Ltd., Delhi	02.15 p.m.
35	1637039/11	Opp. No. AMD-759726	T. C. Patel & Co., Ahmedabad / K. D. Kitchenwares Pvt. Ltd., Rajkot V/s Vidhani Trade Marks Co., N. Delhi / Action Cables India (p) Ltd., New Delhi	02.15 p.m.
36	285062/30	Rect. No. AMD-262721	Gurvinder Singh & Associates, Delhi / Ganga Bishan Alias Haldiram, Bikaner V/s Kolkata Trade Mark Services, Kolkata / Manish Agarwal, West Bengal	02.15 p.m.
37	285062/30	Rect. No. AMD-50	Gurvinder Singh & Associates, Delhi / Ganga Bishan Alias Haldiram, Bikaner V/s Trade Mark Registration Bureau, Calcutta / Haldiram & Sons Bhujawala, Kolkata	02.15 p.m.
38	571672/30	Opp. No. AMD-728631	Delhi Registration Service, Delhi / Mahendra Kumar Garg, Nasirabad V/s G. S. Rijhwani & Co., Mumbai / Ganesh Tea Enterprises, Bombivali	02.15 p.m.
39	571672/30	Opp. No. AMD-726991	Delhi Registration Service, Delhi / Mahendra Kumar Garg, Nasirabad V/s	02.15 p.m.

			Khaitan & Co. LLP, Kolkata / Ganesh Wheat Products Private Limited, Kolkata	
40	1038400/30	Opp. No. AMD-718451	Delhi Registration Service, Delhi / Mahendra Kumar Garg, Nasirabad V/s G. S. Rijhwani & Co., Mumbai / Ganesh Tea Enterprises, Bombivali	02.15 p.m.
41	1038400/30	Opp. No. AMD-717964	Delhi Registration Service, Delhi / Mahendra Kumar Garg, Nasirabad V/s Khaitan & Co. LLP, Kolkata / Ganesh Wheat Products Private Limited, Kolkata	02.15 p.m.
42	751885/30	Opp. No. AMD-222016	Delhi Registration Service, Delhi / Mahendra Kumar Garg, Nasirabad V/s Khaitan & Co. LLP, Kolkata / Ganesh Wheat Products Private Limited, Kolkata	02.15 p.m.
43	751885/30	Opp. No. AMD-221660	Delhi Registration Service, Delhi / Mahendra Kumar Garg, Nasirabad V/s G. S. Rijhwani & Co., Mumbai / Ganesh Tea Enterprises, Bombivali	02.15 p.m.
44	2021286/43	Opp. No. AMD-785737	Mr. Mohit Khandelwal, Jaipur V/s G. D. Bansal & Associates, Jaipur / New Khandelwal Dhaba, Jaipur	02.15 p.m.
45	1942970/43	Opp. No. AMD-772962	Mr. Mohit Khandelwal, Jaipur V/s G. D. Bansal & Associates, Jaipur / New Khandelwal Dhaba, Jaipur	02.15 p.m.
